

Payment of Overtime in Public Sector Undertakings, Banks and Institutions

1033. SHRI SHEO SHARAN VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in public sector undertakings, banks and institutions financially controlled or helped by the Government, the employees loiter away during working hours or keep on accumulating the work and manipulate to sit on overtime work;

(b) has it always and at all times been ensured that the employees detained on overtime work are supervisory Officers; and

(c) details of the steps taken to curb/abolish the payment of overtime and instead employ more people to do the job thereby helping reduce unemployment; if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (c). Payment of overtime in public enterprises, banks, etc. is regulated as per the rules framed by them from time to time. Recourse to overtime work is taken wherever considered unavoidable. The need for this arises on account of urgency for completing certain jobs rather than on account of insufficiency of staff or bad allocation of work amongst workforce.

Government have already instructed the public enterprises and banks etc. to take measures for curtailing overtime payment. Officers of public sector enterprises and banks are not, however, entitled to any overtime payments.

OK Passengers harassed at Bombay Airport

1034. PROF. P. J. KURIEN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it has come to the notice of Government that Bombay/Cochin

passengers especially coming from the Gulf areas are put to unnecessary harassment in the Bombay Airport;

(b) whether it is a fact that chance passengers are permitted to travel while OK passengers are refused;

(c) whether it is also a fact that OK passengers are refused while the aircraft is not carrying passengers up to its full capacity;

(d) whether it is also a fact that Bombay/Cochin flight is mostly delayed deliberately to create confusion;

(e) the dates on which the Trivandrum-Cochin flight has taken off on scheduled time and the dates on which the plane was not carrying up to its capacity during the last three months; and

(f) whether an enquiry is proposed to be conducted in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The Bombay Cochin flight are sometimes extremely congested and the passengers coming from the gulf find it difficult to ensure accommodation.

(b) to (d). No, Sir.

(e) and (f). The information is being collected and will be laid on the table of the Sabha.

राष्ट्रीय बस्त्र निगम के अधीन चल रहे मिलों का अधिकरण

1035. श्री मूल चन्द डागा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय बस्त्र निगम के अधीन काम करने वाली मिलों को जनता कपड़ा बनाने के लिए कोई राज सहायता दी जाती है और यदि हां, तो कितनी;